



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/159/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARTI N. WADHWA  
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	S. C. VISWANATH	Junior Advocate for mb. Malanigbi Udangakumar	
	S. PREM RAJ KUMAR	Counsel for Respondent	

**ORDER**

Counsels for both the parties are present. Corporate Debtor prayed for time for filing schedule of payment and to bring DD. At request, time is enlarged with the condition that last and final opportunity is given for filing schedule of payment and giving one DD in order to show the bona-fide failing which the matter shall be taken up for final hearing. Put up on **27.11.2017 at 10.30 A.M.**

— Sd —  
MEMBER (TECHNICAL)  
ghk

— Sd —  
MEMBER (JUDICIAL)